

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)/433(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Manju Yashwant Sangla

Section: U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ritika Vijan i/b Adv. Mily Ghoshal appeared for the Petitioner/Applicant.
At the request of the counsel for the applicant, list this matter on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)